

(b) if so, the decision taken by the Union Government in this regard?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) The Central Government can take a decision in this regard only on a reference from the Chief Justice of India under article 130 of the Constitution. No such proposal has been received from the Chief Justice of India.

#### **Deposits Mobilised by Nationalised Banks in Jammu and Kashmir**

399. PROF. SAIF-UD-DIN-SOZ: Will the Minister of FINANCE be pleased to state:

(a) the annual deposits mobilised by the nationalised banks operating in Jammu and Kashmir over a period of three years ending on September, 1989, year-wise; and

(b) the percentage of these deposits invested by these banks in the State during the same period, year-wise?

THE MINISTER OF FINANCE (PROF. MADHU DANAVATE): (a) and (b). The aggregate deposits and the credit-deposit ratio of all Public Sector Banks in Jammu and Kashmir as at the end of September, 1987, 1988 and June, 1989 (latest available) are given below:

	<i>Deposits (Rs. in crores)</i>	<i>C : D Ratio (%)</i>
September, 1987	577.56	30.5
September, 1988	669.96	30.8
June, 1989	732.72	33.0

[*Translation*]

#### **Assistance by Nationalised Banks to Unemployed Persons**

400. SHRI SATYANARAYAN JATIYA: Will the Minister of FINANCE be pleased to state:

(a) the details of the targets fixed in each scheme of Union Government for the year 1989 for providing financial assistance to literate and illiterate unemployed persons through the nationalised banks and the present position of achievements in this regard, State-wise; and

(b) the targets fixed and achievements there against during the year 1989 for providing benefits to Scheduled Castes and Scheduled Tribes under the above mentioned schemes, State-wise?

THE MINISTER OF FINANCE (PROF. MADHU DANAVATE): (a) and (b). The Hon'ble Member is presumably referring to the Scheme for providing Self Employment to the Educated Unemployed Youth (SEEUY) and Self Employment Programme for the Urban Poor (SEPUP), and the targets fixed thereunder.

The physical target for 1988-89 in case of SEPUP has been fixed at one beneficiary for every 300 population of the centre as per 1981 census. In case of SEEUY the physical target fixed for the year 1988-89 is 2.50 lakh beneficiaries for the country and the same is distributed amongst the different States. Thirty percent of the target under both the schemes is reserved for beneficiaries belonging to Scheduled Caste/Scheduled Tribe.

The State-wise position of physical targets and achievements in respect of SEEUY Scheme alongwith the share of SC/STs is given in statement I below. The State-wise

position of physical targets and achievements for the SEPUP Scheme including the share of SC/STs is given in statement II below.

**STATEMENT-I**

Sl.No	State	Targets fixed	Achievements			Of which SC/STs	
			3	4	5	6	Achievements
1.	Andhra Pradesh	17300	14265	5190	1178		
2.	Assam	6200	5378	1860	537		
3.	Bihar	29600	19669	8880	1179		
4.	Gujarat	10700	4552	3210	624		
5.	Haryana	4600	4651	1380	520		
6.	Himachal Pradesh	1600	1340	480	126		
7.	Jammu & Kashmir	1400	962	420	9		
8.	Karnataka	12400	10585	3720	789		
9.	Kerala	19950	14876	5985	321		
10.	Madhya Pradesh	17600	14154	5280	1409		
11.	Maharashtra	15500	14326	4650	1880		
12.	Manipur	1500	1500	450	118		

Sl.No	State	Targets fixed	Achievements			Of which SC/STs	
			3	4	5	6	Achievements
13.	Meghalaya	300	34	90	59		
14.	Nagaland	200	162	60	60		
15.	Orissa	9300	8176	2790	1503		
16.	Punjab	15000	14472	4500	1044		
17.	Rajasthan	10300	9204	3090	1092		
18.	Sikkim	150	23	45	5		
19.	Tamil Nadu	181000	17175	5430	817		
20.	Tripura	1000	527	300	50		
21.	Uttar Pradesh	31300	24373	9390	1771		
22.	West Bengal	24300	9674	7290	1265		
23.	Andaman & Nicobar Islands	100	54	30	—		
24.	Arunachal Pradesh	100	59	30	2		

Sl.No	State	Targets fixed	Achievements	Of which SC/STs		
				Targets fixed	Achievements	Achievements
1	2	3	4	5	6	
25.	Chandigarh	175	201	52	13	
26.	Dadra & Nagar Haveli	100	39	30	27	
27.	Goa, Daman & Diu	400	242	120	11	
28.	Mizoram	325	321	97	34	
29.	Pondichery	450	473	135	27	
30.	Lakshadweep	50	8	15	8	

Data Provisional

Source: Reserve Bank of India

**STATEMENT-II**

Sl.No	State	Targets fixed	Achievements	Of which SC/STs	
				Targets fixed	Achievements
1	2	3	4	5	6
1.	Andhra Pradesh	35372	11335	10612	*
2.	Assam	4543	3502	1363	*
3.	Bihar	13968	10261	4190	*
4.	Gujarat	20272	11855	6082	*
5.	Haryana	9253	7864	2776	1540
6.	Himachal Pradesh	1032	580	310	*
7.	Jammu & Kashmir	4491	300	1347	15
8.	Karnataka	32194	28216	9658	*
9.	Kerala	11517	10592	3455	2066
10.	Madhya Pradesh	27159	14159	8148	1771
11.	Maharashtra	72955	43593	21886	11795

Sl.No	State	Targets fixed			Achievements			Of which SC/STs		
		3	4	5	3	4	5	Targets fixed	Achievements	Achievements
1	2	3	4	5	6					
12.	Manipur	843	721	253	*					
13.	Meghalaya	894	494	268	*					
14.	Nagaland	301	277	90	*					
15.	Orissa	10016	7263	3005					1901	
16.	Punjab	15501	12871	4650	*					
17.	Rajasthan	24011	20436	7203					4165	
18.	Tamil Nadu	44670	37205	13401					10148	
19.	Tripura	828	732	248	*					
20.	Uttar Pradesh	46481	32303	13944					5664	
21.	West Bengal	26542	13888	7963					957	
22.	Andaman & Nicobar Islands	165	111	49	*					
23.	Chandigarh	988	334	296					53	

Sl.No	State	Targets fixed	Achievements	Of which SC/STs	
				Targets fixed	Achievements
1	2	3	4	5	6
24.	Goa, Daman & Diu	897	752	269	*
25.	Pondichery	1411	141	423	*
26.	New Delhi	20650	11525	6195	1599

\*Data not received from Banks  
Data Provisional

Source: Reserve Bank of India